

Government of Jammu & Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Notification,
Srinagar, 20th May, 2026

S.O 144 :- In exercise of the powers conferred under Section 2 (1) (u) of the Bharatiya Nagarik Suraksha Sanhita, 2023, read with Notification in S.O No. 2506(E) dated 28.06.2024 of the Ministry of Home Affairs, New Delhi and in partial modification of earlier Notification issued on the subject, the Government hereby exclude village Odina from the jurisdiction of Police Station Pattan, District Baramulla and declare the Police Post Nowgam, P/S Sumbal of District Police Bandipora as Police Station for the area of village Odina, for the purpose of registration and investigation of all the offences.

By Order of the Lieutenant Governor of Jammu & Kashmir.

Sd/-
(Chandraker Bharti) IAS
Principal Secretary to the Government,
Home Department.

No. HOME-PNG/230/2024/CC-7569020

Dated: 20.05.2026

Copy to the:

1. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
2. Director General of Police, J&K.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Commissioner Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
5. Secretary to the Government, Revenue Department.
6. Divisional Commissioner, Kashmir.
7. Deputy Commissioners, Bandipora/ Baramulla.
8. Director Archives, Archaeology & Museums, J&K.
9. Director, Information & Public Relations, J&K.
10. General Manager, Government Press, Jammu/Srinagar for publication in the extra-ordinary issue of the Government Gazette.
11. District Superintendents of Police, Bandipora/Baramulla.
12. Private Secretary to Chief Secretary, J&K.
13. Private Secretary to the Principal Secretary to the Government, Home Department.
14. Incharge Website, Home Department.


20/05/2026

15. Government Order file/Stock file.

Copy also to the:

Additional Secretary (UT), Ministry of Home Affairs, Government of India.



20/05/2026

(Monish Kumar) JKAS
Under Secretary to the Government